

NATIONAL COMPANY LAW TRIBUNAL
COURT No. – I, MUMBAI BENCH

*** **

CP No. 457/2019

Nina Waterproofing Systems Pvt Ltd
V/s
IL & FS Financial Services Ltd

*** **

Dated 15th January, 2021

ORDER

Sr. No.25

The matter is taken up on VC. The matter is taken up on VC. Counsel for both the sides are present. Counsel for the Respondent seeks some time in this matter. Accordingly, list this matter on 23.02.2021.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

H.P. CHATURVEDI
Member (Judicial)